

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2165

ANSWERED ON:03.08.2015

Reservation Quota in Appointments

Dhruvanarayana Shri Rangaswamy;Paraste Shri Dalpat Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is receiving complaints against various Factories/Firms/Companies and Government's Autonomous bodies regarding non-maintenance of Reservation Quota of ST in appointments; and
(b) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): The Department of Personnel & Training, the nodal Department for implementing the reservation policy, have informed that grievances are generally received from individuals/associations in this regard, which are forwarded to the concerned administrative Ministries/Departments for appropriate action. Similar action is resorted to by the Ministry of Tribal Affairs as and when such grievances are received.
